

*Thursday,  
3rd October, 1889*

ABSTRACT OF THE PROCEEDINGS

OF THE

Council of the Governor General of India,

**LAWS AND REGULATIONS**

Vol. XXVIII

**Jan.-Dec., 1889**

ABSTRACT OF THE PROCEEDINGS  
OF  
THE COUNCIL OF THE GOVERNOR GENERAL OF INDIA,  
ASSEMBLED FOR THE PURPOSE OF MAKING  
LAWS AND REGULATIONS,

1889

VOLUME XXVIII



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1890.

*Abstract of the Proceedings of the Council of the Governor General of India,  
assembled for the purpose of making Laws and Regulations under the  
provisions of the Act of Parliament 24 & 25 Vict., Cap. 67.*

The Council met at Viceregal Lodge, Simla, on Thursday, the 3rd October,  
1889.

PRESENT:

His Excellency the Viceroy and Governor General of India, G.C.M.G., G.M.S.I.,  
G.M.I.E., *presiding*.

The Hon'ble Lieutenant-General G. T. Chesney, C.B., C.S.I., C.I.E., R.E.

The Hon'ble A. R. Scoble, Q.C., C.S.I.

The Hon'ble Sir C. A. Elliott, K.C.S.I.

The Hon'ble P. P. Hutchins, C.S.I.

The Hon'ble Sir D. M. Barbour, K.C.S.I.

The Hon'ble R. J. Crosthwaite.

The Hon'ble Bábá Khem Singh Bedi, C.I.E.

CANTONMENTS BILL.

The Hon'ble LIEUTENANT-GENERAL CHESNEY asked for leave to postpone the Motion that the Bill to consolidate and amend the law relating to Cantonments, as amended, be passed.

Leave was granted.

BILL TO INDEMNIFY CERTAIN WITNESSES.

The Hon'ble MR. SCOBLE moved to postpone the Motion that the Bill to indemnify certain witnesses be taken into consideration. He explained that some communications which were expected from Bombay in time to be laid before the Council had not yet been received, and he desired, therefore, to postpone the Motion till a future Meeting.

The Motion was put and agreed to.

The Council adjourned to Thursday, the 10th October, 1889.

S. HARVEY JAMES,

SIMLA ; } *Secretary to the Government of India,*  
The 4th October, 1889. } *Legislative Department.*